

# **Central Administrative Tribunal Principal Bench, New Delhi**

O.A.No.1738/2013

Friday, this the 18<sup>th</sup> day of September, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Dr. B. K. Sinha, Member (A)**

Mr. J S Thakur  
Accounts Officer  
Intelligence Bureau  
Ministry of Home Affairs, Govt. of India  
35 New Complex, SP Marg, New Delhi

..Applicant  
(Mr. Krishna Kumar Mishra, Advocate for Mr. Padma Kumar S, Advocate)

Versus

1. Union of India through  
Secretary, Ministry of Home Affairs  
North Block, New Delhi-11
2. Director  
Intelligence Bureau  
Ministry of Home Affairs, Govt. of India  
35, New Complex, S P Marg  
New Delhi
3. Secretary, Union Public Service Commission  
Dholpur House  
Shahjahan Road, New Delhi-3

..Respondents  
(Mr. Ashish Nischal, Advocate for Mr. Rajinder Nischal, Advocate for  
respondent Nos. 1 and 2 –  
Mr. R.V. Sinha, Advocate for respondent No.3)

## **O R D E R (ORAL)**

**Mr. A.K. Bhardwaj:**

As prayed by learned proxy counsel for applicant, the Original Application is dismissed as withdrawn.

**( Dr. B.K. Sinha )  
Member (A)**

**( A.K. Bhardwaj )  
Member (J)**

**September 18, 2015**  
/sunil/